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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Chandan Prajapati, Advocate for

UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Ms. Sonu Bhatnagar with Ms. Venus

Mehrotra, Adv. & Ms. Anushri

Narain, Adv. for R-3.

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr.

Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja





and Mr.Sanjeev Menon Advocates. Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for R-3.

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Advocate.

Versus

Through

UNION OF INDIA & ORS.

..... Respondents Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr.Balbir Singh, Ld.ASG with Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 13194/2018

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr.Rahul Sharma, Advocate for UOI. Ms.Akanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani

and Mr. Harsh Ojha, Advocates.





Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Ms.Aakanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani and Mr.Harsh Ojha, Advocates.

+ **W.P.(C)** 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr.Shantanu Chaturvedi

and Ms.Prerna Singh, Advs.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Vikrant N. Goyal, Advocate for

UOI.

Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Ms. Anshika Gupta, Advocate.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents





Through:

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Kamal Sawhney, Mr.Vinayak Mathur, Mr. Deepak Thackur, Ms.Aakansha Wadhwani, Advocates

for respondent No.5.

+ **W.P.(C)** 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI..

Mr. Gyanendra Singh, Advocate.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora,

Advocates.





versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOL

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Advocate. For UOI.

Mr.Harish Vaidyanathan Shankar CGSC, Mr. Srish Kumar Mishra and Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.





+ **W.P.(C)** 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr. Shantanu Chaturvedi

and Ms.Prerna Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Farman Ali, SPC with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for R-2 & 3.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel,





Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar and Mr. Vishal Kumar,

Advocates for UOI.

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar.

Advocates for R-2 & 3

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,





Ms. Singh, Mr.Kunal Mannu Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Ravi Chawla, St.Counsel with Mr. Avneesh Kumar Upadhyay, Adv. for NAA.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Prasenjeet Mr.Shya, Gopal, Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 7910/2019 & CM No.32779/2019 +

SALARPURIA REAL ESTATE PVT. LTD Petitioner Mr. Abhishek A Rastogi, Adv. Through:

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

> > UOI.

Kumar **SPC** Mr.Sushil Pandey, Mr.Rahul Mourya, Adv. For UOI. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel,

Mr.Prasenjeet Mr.Shya, Gopal, Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja

and Mr.Sanjeev Menon Advocates.

W.P.(C) 7911/2019 +

> SATTVA DEVELOPERS PVT. LTD Petitioner

> > Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Manish Mohan, CGSC with Mr. Through:





Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Gyanendra Singh, Advocate. Mr. Yunus Malik, Mr. Vijay Kumar

Maurya and Ms. Shubhi Bhardwaj,

Advs for Res/NAA.

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana and Mr. Kshitij Chhabra,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for UOI with Mr.Kuldeep Singh,

Advocate.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr.Satyakam, ASC with Ms.Pallavii

Singh, Advocate for R-4.

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with





Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.
Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2&3.

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Advocate with

Mr.Sanjiv Kr.Saxena, Mr.Mukesh Kr.Tiwari, Ms.Poonabm Shukla and Ms.Reba Jena, Advocates for UOI. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and





Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Advs. for UOI

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr. Chandra Prakash, Advocate for

DGAP and NAA.

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Advs. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel,





Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.
Mr.Jatin Puniyani, GP for UOI.

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Waize Ali Noor, Ms.Kunjala Bhardwaj and Mr.Madhav Bajaj, Mr.Yash Upadhyay and Ms.Shreya V.Mehra, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through:

Mr. S. Ganesh, Senior Advocate, Mr.U. A Rana and Mr. Himanshu

Mehta Advocates.

Versus





NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Advs. for UOI/R-1

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and





Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

+ W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates

Mr. Aman Malik, Advocate for NAA

& DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet





Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

W.P.(C) 2445/2020 +

> MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

> > Mr.Puneet Agarwal, Ms.Purvi Sinha, Through:

> > > Mr.Chetan Kumar Shukla and

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Aman Malik, Advocate for NAA

> > & DGAP.

W.P.(C) 2490/2020 +

JOHNSON & JOHNSON PVT LTD,

..... Petitioner

Through: Mr. V. Lakshmikumaran. Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr. Anand A. Daradhiyar, Mr. Shoaib Ms.Niharika Alvi, Kuchhal, Mr. Atharva Koppal, Ms. Sejal Aneja and Mr.Kavish Garach, Advocates for

DGAP and NAA.





+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Vineet Nagla, Advocate with

Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Mr.Sameer Malik, Adv. for NAA and

DGAP.

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar, Mr. Samyak

Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3.

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.





+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Through: Ms. Anshika Gupta, Advocate.

versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Mr.Amar Dave, Amicus Curiae,

Advocate.

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan and Ms.Swati Mathur, Advs. for State

of Haryana/R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for





R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna Harta, Advocates

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah and Mr. Alok Yadav,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar and Mr. Vishal Kumar,

Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

+ **W.P.(C)** 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr.

Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

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+ **W.P.(C)** 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for

DGAP and NAA.

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Ms. Anjali Jha, Mr. Priyadarshi

Manish, Ms. Divya Rastogi and Mr. Uday Pathak and Mr. Anmol

Arya, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.





W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Prasenjeet Mr.Shya, Gopal, Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr.Ravi Prakash. **CGSC** with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr. Anand A. Daradhiyar, Mr. Shoaib Ms.Niharika Kuchhal. Alvi. Mr. Atharva Koppal, Ms. Sejal Aneja and Mr. Kavish Garach, Advocates for

DGAP and NAA.

Mr. Ravi Chawla, St.Counsel with





Mr. Avneesh Kumar Upadhyay, Advocate for NAA.

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja





and Mr.Sanjeev Menon Advocates. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

+ W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and

Ms. Shaifali Shikander, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr.Sarvan Kumar, Advocate for

UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2,5 to 7.

Mr. Balbir Singh, Ld. ASG with Mr.





Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 5979/2020 & CM APPL. No.21655/2020 +

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Prakash. CGSC Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI..

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

Mr. Parangat Pandey, Advocate for

R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

W.P.(C) 6671/2020 +

> GAURAV SHARMA FOOD INDUSTRIES Petitioner

> > Kumar. Sr.standing

Mr.Satish counsel.

Versus

Through:





UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate for R-1.

+ W.P.(C) 7412/2020 & CM No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja, Mr. Anurag Soan and Mr.

Priyajeet Chaterjee, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates

+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Advocate with

Mr.Manek Singh, Mr.Aman Sahani and Mr.Harsh Ojha, Advocates for

UOI.





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

+ W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra and Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday,

Advocates for UOI.





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

Versus

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

 \mathcal{E}

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms. Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

+ **W.P.(C)** 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4





+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakhanksha Kaul, Mr. Manek

Singh and Mr.Aman Sahani, Advts.

For UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.





W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL. + 34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

> Mr.Rajat with Mr.Ankit Through: Bose

> > Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, **CGSC** with

Mr.Zubin Singh and Ms. Devika

Baja, Advs. for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Prasenjeet Mr.Shyam Gopal, Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022 +

M/S EMAAR MGF LAND LTD

..... Petitioner

Through:

V. Mr. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ravi Prakash. **CGSC** Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Prasenjeet Mr.Shyam Gopal, Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja





and Mr.Sanjeev Menon Advocates. Ms. Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3. Ms. Neha Malik, Adv. for NAA and **DGAP**

W.P.(C) 990/2021

M/S BPTP LTD. Petitioner

> Mr.Kishore Kunal. Mr.Manish Through:

> > Rastogi and Ms. Ankita Prakash,

Advs.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Mr. Through: Gaurav Kumar and Mr. Vishal Kumar.

> > Advocates for UOI.

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr. Anand A. Daradhiyar, Mr. Shoaib Alvi. Ms.Niharika Kuchhal. Mr. Atharva Koppal, Ms. Sejal Aneja and Mr. Kavish Garach, Advocates for

DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

W.P.(C) 997/2021 & CM No.2721/2021 +

> M/S MAN REALTY LTD & ANR. Petitioners

> > Through: V. Lakshmikumaran, Ms. Mr.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD

Through: Mr.Rohan Sha

Mr.Rohan Shah, Mr.Mihir Deshmukh

and Mr.Rajat Mittal, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

..... Petitioner

Through:

Mr. Dev. P. Bhardwaj, CGSC for UOI with Ms.Anubha Bhardwaj and Mr.Sarthak Anand, Advs. for UOI. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. Mahesh

Sahasranaman, Srisabari Rajan, Ms. Geetanjali Murti and

Mr. Harhvardhan, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr.

Zoheb Hossain, Sr.Standing Counsel,





Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 1593/2021 & CM APPL. No.4529/2021 +

..... Petitioner RAYMOND CONSUMER CARE LTD.

> Lakshmikumaran. Through: Mr. V. Ms.

> > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Amrita Prakash, Advocate with Mr. Vishal Ashwani Mehta, Advocate. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 1765/2021 +

M/S LE REVE

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr. Vipin Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms. Monika Benjamin, Mr. Anand A. Daradhiyar, Mr. Shoaib Ms.Niharika Alvi, Kuchhal,





Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for DGAP and NAA.

+ **W.P.(C)** 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aditya Dewan, Mr. Nadeem

Khem with Mr.Sahil Chandra, Advs.

for R-2/NAPA.

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr.Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,

Mr.Kautilya Birat, Adv. for R-1.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja

and Mr.Sanjeev Menon Advocates.

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel for

R-1.

Mr.Aditya Dewan with Mr.Sahil





Chandra and Mr.Nadeem Khan,

Advs. for R-3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

+ **W.P.(C) 2440/2021**

BONNE SANTE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N. Lakra, CGSC with

Mr.Chandan Prajapati, Advocate for

UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel,





Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr.Parangat Pandey, Ms. Akriti Singh and Ms. Pooja Singh, Advs. for R-3.

+ W.P.(C) 2785/2021 & CM APL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR.

..... Petitioners

Through:

Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI..

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.





+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and

Ms. Shaifali Shikander, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. for NAA &

DGAP.

+ **W.P.(C)** 3254/2021

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar and Mr. Vishal Kumar,

Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta and Mr.Keshav

Mann, Advocates for UOI.





+ **W.P.(C)** 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Vivek Goyal, Advocate with Mr.Gokul Sharma, Advocate for R-1. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.





W.P.(C) 3508/2021 & CM Nos.25152-53/2021 +

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Ms.Kritika Sachdeva, Advocate. Through:

versus

UNION OF INDIA & ORS. Respondents

> Ms.Pratima N.Lakra, CGSC with Through:

Mr.Chandan Prajapati, Advocate for

UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI.

Zoheb Hossain, Sr.Standing Mr. Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal. Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

> Through: Mr.Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

> Advocate Through: Mr.Farman Ali, with

> > Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. for NAA and

DGAP.

W.P.(C) 4600/2021 +

> Petitioner INOX LEISURE LIMITED.

> > Mr. Kumar Visalaksh with Mr. Udit Through:

> > > Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.





Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr. Bhagwan Swarup Shukla, CGSC for UOI with Mr.Gokul Sharma, Advocate.

+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC for UOI.

Mr. Ripudaman Bhardwaj, CGSC

and Ms.Neha Sharma, Adv for R-1. Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for

DGAP and NAA.

Mr. Manas Bhatnagar, Advocates for

R-4.





+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI.

Mr. Zoheb Hossain, Advocate for the Revenue and Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Advocates for

NAA & DGAP.

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa

Pathak, Advocates for R-1

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman

Das Gupta Advs.





+ W.P.(C) 12471/2021 & CM No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani and Ms. Shraddha

Chirana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar and Mr. Vishal Kumar,

Advocates for UOI.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing

Counsel for R-4.

Mr. Aman Malik, Advocate for NAA

& DGAP.

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI..

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.





+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap, Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Ms. Aarchana Surve, Mr. Karan Sharma and Ms. Roopali, Advocates

for UOI.

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.





+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI..

Mr. Abhishek Saket, Advocate with

Ms.Sanna Harta, Advocate.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratiush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kamal Kant Jha, SPC with

Ms.Priyanka and Mr.Avinash,

Advocates for R-1/UOI.

Mr. Abhishek Saket, Advocate for

UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and





Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates. Ms.Sonu Bhatnagar with Ms.Anushree Narain. Ms. Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6.

W.P.(C) 12557/2022 & C.M.Nos.38027-38028/2022 +

L OREAL INDIA PRIVATE LIMITED Petitioner

> V. Through: Mr. Lakshmikumaran. Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Ms. Uma Prasuna Bachu with Through:

Ms.Poonam, GP for R-1.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 &

54956/2022

..... Petitioner M/S SWATI REALTY

> Through: Mr. Abhishek A. Rastogi, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

> Mr.Sandeep Vishnu, Advocate for Through:

> > UOI.

Ms.Sonu Bhatnagar with Ms. Anushree Narain, Ms. Venus





Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishnamohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate. Mr. Zoheb Hossain, Advocate with Mr. Vipul Agrawal, Jr. Standing Counsel, Mr. Vivek Gurnani and

Mr.Ravish, Advocates for NAA &

DGAP.

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri and Mr. Anand

Awasthi, Advs. for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and





Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal, Advocates for R-5& 6

+ W.P.(C) 13715/2022 & CM APPLS.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through:

Mr.Rajshekhar Rao, Sr.Advocate with Mr.Prateek Chadha, Mr.Ruturaj Gurjar, Ms.Yamini, Ms.Radhika Dhanotia and Mr.Vrishank Singhania,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocate for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr. Anurag Ojha, Sr.Standing

Counsel respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

+ W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms.Ankita Prakash,

Advocates.





versus

UNION OF INDIA & ORS. Respondents

> Mr.Rajesh Kumar, Advocate with Through:

Ms.Ramneet Kaur, Advocates for

UOL.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Prasenjeet Mr.Shyam Gopal, Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr.Sanjeev Menon Advocates.

W.P.(C) 15169/2022 +

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

> Mr. Rohan Shah, Advocate. Through:

versus

UNION OF INDIA AND ORS Respondents

> Mr. Tushar Mehta, SG, Mr.Balbir Through:

Singh, ASG, Mr. Zoheb Hossain, Sr.Counsel with Mr.Vivek Gurnani and Ms. Niharika Kuchhal. Advocates

for NAA/DGAP.

W.P.(C) 15170/2022 +

> CAROA PROPERTIES LLP AND ANR Petitioners

> > Lakshmikumaran, Ms. Through: Mr. V.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS. Respondents

> Hossain, Sr.Standing Through: Mr. Zoheb

> > Counsel with Mr. Vivek Gurnani and Ms.Niharika Kuchhal. Advocates for

NAA/DGAP.





+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr.Chinmoy P.Sharma, Sr.Advocate

with Mr.Srinivas Kotni, Ms.Urvashi Kalra, Mr.Irfan Hasieb, Mr.Krishna Jyoti Deka, Mr.Rishabh Munjal and Mr.Anirudh Ramanathan, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate.

Mr. Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Advocates for

NAA/DGAP.

+ W.P.(C) 15289/2022 & C.M.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.





+ **W.P.(C) 16178/2022**

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha

and Mr. Chetan Kumar Shukla,

Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.

Counsel

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr. Prem Kandpal, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

Counsel with Mr. Vipul Agrawal,

Advocate.

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raja, SPC for UOI





+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Sahaj

Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

+ W.P.(C) 246/2023 & C.M.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Advocates for

NAA/DGAP.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 25.01.2023

%

Since one of us (Hon'ble Mr. Justice Dinesh Kumar Sharma) is busy hearing the issue of legality and validity of the ban imposed against Popular Front of India under the Unlawful Activities Prevention Act, it is not possible to hear the matters today.





In fact, the hearing of the aforesaid Tribunal shall continue on day-today basis throughout February.

Accordingly, list the matters for hearing on 14^{th} and 15^{th} March, 2023 at 2:30 p.m.

MANMOHAN, J

DINESH KUMAR SHARMA, J

JANUARY 25, 2023 js